

of National Highways in these States during 1994-95 and Eighth Five Year Plan period; and

(b) the details of the projects cleared/being cleared by the Central Government and the funds allocated for these?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) : (a) Number of projects submitted by the State Governments during 1994-95 and 8th plan are as under:

	1994-95		8th Plan	
	Number	Cost (Rs. in Crores)	Number	Cost (Rs. in Crores)
West Bengal	44	30.54	108	312.68
Bihar	64	22.10	133	188.40

(b) Projects cleared/being cleared during 1995-96 are as under:

	Number	Cost (Rs. in Crores)
West Bengal	83	258.48
Bihar	111	160.44

Funds are allocated State-wise and not workwise.

[English]

#### Pepsico Inc. Holdings

2957. SHRI BHUPINDER SINGH HOODA : Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state :

(a) whether the Pepsico Inc. have set up its holdings in India;

(b) if so, the details and objectives thereof;

(c) the amount remitted by Pepsico Inc. in the country between January 1, 1994 and June 30, 1994; and

(d) the details of the appropriation of the amount so remitted in the country on the objectives set by the Pepsico Inc?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARUN GOGOI) : (a) M/s. Pepsico Inc. has set up its holding coy. M/s. Pepsico India Holdings, in India.

(b) The objectives of M/s. Pepsico India Holdings may please be seen in the statement enclosed.

(c) and (d). As per information received from the company, the amount remitted by M/s. Pepsico Inc./its subsidiaries to Pepsico India Holdings, between 1.1.94

and 30.6.94, is US \$ 75 million, which has been utilized on the following activities :-

- (1) Investment in beverage business-manufacturing, marketing and distribution;
- (2) Investment in information technology;
- (3) Investment in technology upgradation.

#### STATEMENT

##### AREAS OF ACTIVITY/PRIMARY OBJECTIVES FOR SETTING UP OF PEPSICO INDIA HOLDINGS

- (a) Promotion of new export projects;
- (b) Promotion of new joint ventures in export activities.
- (c) Investments in Food Processing Industries;
- (d) Investments in backward linkages with farmers by any of the companies of pepsico Inc. in India;
- (e) Investments in, Beverage business manufacturing, marketing and distribution;
- (f) Investments in information technology and financial services;
- (g) Investments in technology upgradation.

#### HUDCO Loan to Housing Agencies in Assam and Meghalaya

2958. SHRI PETER G. MARBANIANG :  
SHRI PROBEN DEKA :

Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether the amount of loan provided by HUDCO to various housing agencies in Assam and Meghalaya has been declining year after year;

(b) if so, the reasons therefor;

(c) the total funds sanctioned and released by HUDCO for various housing agencies in Assam and Meghalaya during each of the last three year;

(d) whether HUDCO propose to increase the amount of loan to Assam and Meghalaya; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI P.K. THUNGON) : (a) to (c). The loan allocation made by HUDCO for housing projects for the States of Assam and Meghalaya, the actual loan sanctions and releases made by HUDCO during the last three years for these States are as follows :

#### ASSAM

Year	Loan Allocation	Actual loan sanctioned	Loan released
(Rs. in crores)			
1992-93	11.83	14.60	3.18
1993-94	17.97	8.31	7.60
1994-95	20.19	23.74	13.73

**MEGHALAYA**

Year	Loan Allocation	Actual loan sanctioned	Loan released
	(Rs. in crores)		
1992-93	1.47	2.14	1.51
1993-94	2.48	5.09	8.53
1994-95	2.80	13.48	0.58

There has been no declining trend in loan sanctions and releases to the State of Assam and Meghalaya by HUDCO except that, during the year 1994-95, there was a drop in actual release to the State of Meghalaya.

(d) and (e). At the beginning of every year, HUDCO makes allocation of funds to each State based on area and population and intimate the same to each State. Also 5% of the total funds available with HUDCO for sanctioning housing projects are reserved for the North Eastern Region (including Sikkim). However, loan sanctions to the States depend upon finalised schemes (as per approved guidelines) submitted to HUDCO by the borrowing agencies and funds available with HUDCO.

**Diversion on National Highway 52**

2959. SHRI PROBIN DEKA : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether there is any proposal for diversion at Mangaldoi on the National Highway No. 52;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) : (a) and (b). It is proposed to acquire land for construction of a bypass of about 10 km. length on NH-52 around Mangaldoi Town. The alignment of the bypass is approved and provision for land acquisition has been made in the Annual Plan for 1995-96.

(c) Does not arise in view of (a) and (b) above.

**Chikarigunta Gold Mines**

2960. SHRI K.H. MUNIYAPPA : Will the Minister of MINES be pleased to state :

(a) whether gold mining is being carried out at Chikarigunta mines (Kuppam taluq) in Andhra Pradesh;

(b) if so, the time since when gold is being extracted from these mines; and

(c) the total quantity of gold produced so far in these mines during the last three years?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAVA) : (a) Yes, Sir.

(b) Gold is being extracted from Chigargunta mine through regular mining since 1990-91.

(c) The total gold produced from Chigargunta mine from 1992-93 to 1994-95 is 453.28 Kgs.

**Sale of Russian Rockets to China**

2961. DR. VASANT NIWRUTTI PAWAR : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the Government are aware of the recent Press reports regarding negotiations between China and Russia in regard to sale of rocket motors to China by Russia;

(b) if so, the details thereof; and

(c) the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA) : (a) Yes, Sir.

(b) Government have seen reports regarding negotiations between China and Russia on sale of rocket motors to China by Russia. The precise details regarding the present status of these negotiations are not available in the public domain.

(c) Government keep under constant review all developments having a bearing on India's security and take appropriate measures to safeguard the national interest.

**Drugs with Generic Names**

2962. SHRI SURENDRA PAL PATHAK : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether the prices of the medicines with generic names are costlier than the medicines with brand names;

(b) whether certain domestic and multi-national companies have labelled their medicines with generic names instead of brand names;

(c) if so, the names of such companies and the details of those medicines which have been given generic names; and

(d) the steps being taken/proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILISERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT (SHRI EDUARDO FALEIRO) : (a) to (d). Marketing of formulations under generic or brand name by a pharmaceutical company is dependent on